

ORISSA HIGH COURT

FILING REPORT AS ON :07/06/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|--------------------------------|--|
| 1 | BLAPL/0006466/2023 | KAILASH NAIK VS STATE OF ODISHA | ASHOK KUMAR PRADHAN VS | BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000051/2021 |
| 2 | BLAPL/0006467/2023 | RAJESH MOHAPATRA VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | KHANDAGIRI P.S. /116 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000120/2023 |
| 3 | BLAPL/0006468/2023 | GOBARDHAN BARIHA VS STATE OF ODISHA | JAGABANDHU SAHU VS | JHARBANDH /192 /2022 S.D.J.M.,PADAMPUR(Bargarh) GR/0001357/2022 |
| 4 | BLAPL/0006469/2023 | ARUP RANJAN DAS VS STATE OF ODISHA | BIRENDRA KUMAR MAHAPATRA VS | KAMARDA /60 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000138/2023 |
| 5 | BLAPL/0006470/2023 | AJAY KHORA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PADWA /36 /2023 SPECIAL JUDGE,,JEYPORE(Koraput) TR/0000038/2023 |
| 6 | BLAPL/0006471/2023 | SRIKANTA KUMAR BEHERA VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | KHAPRAKHOL /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000302/2023 |
| 7 | BLAPL/0006472/2023 | SURAJ KUMAR SAHOO @ GALU VS STATE OF ODISHA | SARADA PRASAD DASH VS | JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023 |
| 8 | BLAPL/0006473/2023 | JAGA @ JAGANNATH PRADHAN VS STATE OF ODISHA | KABIRAJ PRADHAN VS | TANGI (KHURDA) /361 /2023 J.M.F.C.,TANGI(Khordha) GR/0000319/2023 |
| 9 | BLAPL/0006474/2023 | MANAS KUMAR PATRA @ MANAS RANJAN PATRA VS STATE OF ODISHA | SARADA PRASAD DASH VS | JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023 |
| 10 | BLAPL/0006475/2023 | LAXMIKANTA BARIK VS STATE OF ODISHA | MD. GOLAM MADANI VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000084/2023 |
| 11 | BLAPL/0006476/2023 | BIKRAMSEN ROUL VS STATE OF ODISHA | KABIR KUMAR JENA VS | DEOGARH /297 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh) CT/0000450/2023 |

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| 12 | BLAPL/0006477/2023 | BANA @ BANAMBAR BEHERA VS STATE OF ODISHA | AMITAV TRIPATHY VS | FATEGARH /53 /2022 JMFC, BHAPUR(Nayagarh) GR/0000053/2022 |
| 13 | BLAPL/0006478/2023 | BATA KRUSHNA NAYAK @ BATA KISHNA NAYAK VS STATE OF ODISHA | MD. GOLAM MADANI VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000084/2023 |
| 14 | BLAPL/0006479/2023 | BIREN @ BIRENDRA SARAF VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SONEPUR /324 /2021 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000305/2021 |
| 15 | BLAPL/0006480/2023 | RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA | ANUPAM DASH VS | NANDANKANAN /119 /2019 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001303/2019 |
| 16 | BLAPL/0006481/2023 | SONU @ ALLAHA @ RAJESH MAHAMAD VS STATE OF ODISHA | ANUPAM RATH VS | CHANDANPUR /261 /2022 NYAYADHIKARI,PURI(Puri) GR/0000521/2022 |
| 17 | BLAPL/0006482/2023 | BIDYADHAR SAHOO VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | GONDIA /139 /2023 JMFC, GONDIA(Dhenkanal) GR/0000212/2023 |
| 18 | BLAPL/0006483/2023 | NIBEDAN DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023 |
| 19 | BLAPL/0006484/2023 | RANJAN BEHERA VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | BOUDH /208 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000107/2023 |
| 20 | BLAPL/0006485/2023 | RABINDRA BISWAS VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2022 |
| 21 | BLAPL/0006486/2023 | RABI KHARA VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | CHITRAKONDA /103 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000125/2022 |
| 22 | BLAPL/0006487/2023 | AKULA SETHI VS STATE OF ODISHA | SURJYA NARAYAN SAHU VS | KABISURYANAGAR /444 /2022 ADJ,KODALA(Ganjam) ST/0000072/2023 |
| 23 | BLAPL/0006488/2023 | SURAJIT MANDAL | PRIYAMBADA SARANGI | / /0 |

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| | | VS STATE OF ODISHA | VS | SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000092/2023 |
| 24 | BLAPL/0006489/2023 | SIPUN@PRAVAT MALLICK VS STATE OF ODISHA | KARUNAKAR RATH VS | TIRTOL /252 /2016 FTSC, JAGATSINGHPUR(Jagatsinghapur) Spl/0000018/2016 |
| 25 | BLAPL/0006490/2023 | SIPUN @ SIPUN KUMAR NATHA @ SIPUN KUMAR NATHA VS STATE OF ODISHA | AMYAJIT MOHAPATRA (2) VS | TUMUSINGA /83 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000340/2023 |
| 26 | BLAPL/0006491/2023 | PINKY @ URBASI PATRA VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BHUBAN /204 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) CT/0000200/2022 |
| 27 | BLAPL/0006492/2023 | SUBASH BISOI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | KODINGA /64 /2021 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000030/2021 |
| 28 | BLAPL/0006493/2023 | ARUN HARIJAN VS STATE OF ODISHA | AMIT BISWAL VS | NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023 |
| 29 | BLAPL/0006494/2023 | DAITARI LAKEI VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | MACHHKUND /8 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000017/2022 |
| 30 | BLAPL/0006495/2023 | DUKHO PASWAN VS STATE OF ODISHA | PRADEEP KUMAR KUNDU VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000081/2023 |
| 31 | BLAPL/0006496/2023 | RANJAN SWAIN VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | KHAPRAKHOL /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000302/2023 |
| 32 | BLAPL/0006497/2023 | JITU MOHANTY VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | KALIAPANI /38 /2023 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000184/2023 |
| 33 | BLAPL/0006498/2023 | AJIT MOHAPATRA @ AJU @ AJAYA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | TANGI (KHURDA) /381 /2023 J.M.F.C,TANGI(Khordha) GR/0000327/2023 |
| 34 | BLAPL/0006499/2023 | AJIT KUMAR SAHU VS | CHHABI BEHERA VS | SAHID NAGAR P.S. /137 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) |

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| 35 | BLAPL/0006500/2023 | STATE OF ODISHA SMRUTI PRABHA MAHAKUD@MAMTA VS | SATYA NARAYAN MISHRA 4 VS | CT/0000310/2023 PAPADAHANADI /81 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) |
| 36 | BLAPL/0006501/2023 | STATE OF ODISHA NIMAI MAJUMDAR VS | DEEPAK KU. SAHOO VS | GR/0000650/2023 KALIMELA /107 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) |
| 37 | BLAPL/0006502/2023 | STATE OF ODISHA ABHIJIT BAIDYA VS | JUGALA KISHORE PANDA VS | TR/0000089/2020 / /0 SPECIAL COURT,CUTTACK(Cuttack) |
| 38 | BLAPL/0006503/2023 | STATE OF ODISHA SANKAR GOUDA @ SUSANTA VS | GHANASHYAM MUDULI VS | 2(A)CC/0000095/2022 BADAGADA /169 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) |
| 39 | BLAPL/0006504/2023 | STATE OF ODISHA BAYA GOUDA VS | GHANASHYAM MUDULI VS | GR/0000269/2023 SHERAGADA /213 /2023 SPECIAL JUDGE ASKA(Ganjam) |
| 40 | BLAPL/0006505/2023 | STATE OF ODISHA KARNIEL DALABEHERA VS | SUCHIT KUMAR NAYAK VS | Spl/0000005/2023 MOHANA /183 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) |
| 41 | BLAPL/0006506/2023 | STATE OF ODISHA CHANDAN DAS VS | BHAKTA BHUSHAN BARIK VS | Spl/0000029/2022 / /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) |
| 42 | BLAPL/0006507/2023 | STATE OF ODISHA ALOK RANJAN UDGATA VS | DUSHMANTA SAHOO VS | TR/0000193/2023 BOLANGIR TOWN /143 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) |
| 43 | BLAPL/0006508/2023 | STATE OF ODISHA RAJESH MOHAPATRA VS | RAMESH CHANDRA MAHARANA VS | GR/0000434/2023 KHANDAGIRI P.S. /254 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) |
| 44 | BLAPL/0006509/2023 | STATE OF ODISHA UDAYA NAIK VS | SANTOSH CHANDRA ATABUDHI VS | CT/0000015/2023 / /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) |
| 45 | BLAPL/0006510/2023 | STATE OF ODISHA ANJAN MONDAL VS | JUGALA KISHORE PANDA VS | TR/0000222/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | 2(A)CC/0000095/2022 |

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|-----------|--------------------|--|---------------------------------|---|
| 46 | BLAPL/0006511/2023 | KANHA MEHER VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /51 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000241/2023 |
| 47 | BLAPL/0006512/2023 | ROCKY DIGAL @ CHERU DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023 |
| 48 | BLAPL/0006513/2023 | P. KALIA PATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NIMAKHANDI /94 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000535/2023 |
| 49 | BLAPL/0006514/2023 | SARAT KUMAR SINGH @ KALIA VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | DHENKANAL SADAR /354 /2022 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal) CT/0000203/2022 |
| 50 | BLAPL/0006515/2023 | KANHA MEHER VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000242/2023 |
| 51 | BLAPL/0006516/2023 | PRAMOD KUMAR SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /151 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000390/2023 |
| 52 | BLAPL/0006517/2023 | ALEKHA BADHAI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PATNAGARH /139 /2022 A.D.J,PATNAGARH(Balangir) SC/0000007/2023 |
| 53 | BLAPL/0006518/2023 | DAMBARUDHAR PANGI VS STATE OF ODISHA | DEEPAK KU SAHOO VS | CHITRAKONDA /22 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000034/2023 |
| 54 | BLAPL/0006519/2023 | BISWAS JAYADEV VS STATE OF ODISHA | ASIT KUMAR JENA VS | / /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000035/2023 |
| 55 | BLAPL/0006520/2023 | SALKHO HANSDAH @ SALU VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | BISRA /139 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000089/2023 |
| 56 | BLAPL/0006521/2023 | PRASANTA NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | ANGUL TOWN /287 /2022 FTSC, ANGUL(Anugul) CT/0000203/2022 |
| 57 | BLAPL/0006522/2023 | NAGE @ NAGESWAR ROHIDAS | BIKASH KUMAR DASH | RAIRAKHOL /115 /2023 |

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| | | VS STATE OF ODISHA | VS | ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000016/2023 |
| 58 | BLAPL/0006523/2023 | KANI @ KANHEI MAJHI VS STATE OF ODISHA | UMAKANTA BARIK VS | DABUGAM /49 /2019 ADJ,UMERKOTE(Nabarangapur) CT/0000026/2019 |
| 59 | BLAPL/0006524/2023 | SANDEEP THAKUR VS STATE OF ODISHA | REBATILATA PANDA VS | MACHHKUND /83 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000078/2021 |
| 60 | BLAPL/0006525/2023 | PHULDAS GOND VS STATE OF ODISHA | UMAKANTA BARIK VS | UMERKOTE /43 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000044/2022 |
| 61 | BLAPL/0006526/2023 | MOHD. CHAND BABU VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | //0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2022 |
| 62 | BLAPL/0006527/2023 | SUNDERLAL @ SUNDARLAL NAG @ NEPAL VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020 |
| 63 | BLAPL/0006528/2023 | MUNIA @ SAROJ MOHANTY VS STATE OF ODISHA | DHANANJAYA NAYAK VS | GOBINDAPUR /108 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000017/2023 |
| 64 | BLAPL/0006529/2023 | ATUL KUMAR SONY @ ATUL KUMAR SONI VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | KESINGA /211 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000031/2022 |
| 65 | BLAPL/0006530/2023 | DIPU @ DIPUNA @ RAKESH NATUA VS STATE OF ODISHA | SUBHALAXMI MOHANTY VS | KHURDA SADAR /122 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000353/2023 |
| 66 | BLAPL/0006531/2023 | SUMRAN BAG VS STATE OF ODISHA | BAISHNAB MISHRA VS | BOLANGIR TOWN /60 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000028/2023 |
| 67 | BLAPL/0006532/2023 | RAJESH @ RAJENDRA MAHARANA VS STATE OF ODISHA | SANTOSH KUMAR NAYAK VS | CHATRAPUR /582 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000050/2023 |
| 68 | CMP/0000648/2023 | RENUBALA BEHERA VS | SATYABRATA MOHANTY VS | // A.D.J. SALIPUR(Cuttack) |

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|----|--------------------|--|---------------------------------|---|
| 69 | CMP/0000649/2023 | PRAVATI BEHERA GHANSHYAM BEHERA VS BIDYADHAR DAS | MALAYA KUMAR MISHRA VS | CRREV/0000009/2022 // CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0001020/2016 |
| 70 | CMP/0000650/2023 | NABAGHANA MOHAPATRA VS RAMESH CHANDRA BASTIA | MALAYA KUMAR MISHRA VS | // 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0000123/2013 |
| 71 | CMP/0000651/2023 | SANATAN MALLIK VS JAGABANDHU MALICK | MALAYA KUMAR MISHRA VS | // DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) Fao/0000037/2016 |
| 72 | CMP/0000652/2023 | THE BRANCH MANAGER, TATA MOTORS FINANCE VS HARIHAR PADHY | PRADIP KUMAR MISHRA VS | // CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000304/2022 |
| 73 | CONTC/0003808/2023 | JITENDRIYA SATAPATHY VS ASWATHY S, I.A.S. | PRADIPTA KUMAR PATTANAYAK VS | // () // |
| 74 | CONTC/0003809/2023 | AJAY KUMAR DAS VS PURNA CHANDRA SETHY, DIST. PROJECT CO ORDINATOR, SARBA SIKHYA ABHIYAN KEONJHAR | ADV VS | // () // |
| 75 | CONTC/0003810/2023 | JHASAKETAN MEHER VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // () // |
| 76 | CONTC/0003811/2023 | ARJUN MEHER VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // () // |
| 77 | CONTC/0003812/2023 | BHARATA CHANDRA MALLICK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // () // |
| 78 | CONTC/0003813/2023 | SAMBHUNATH BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // () // |
| 79 | CONTC/0003814/2023 | RAJKISHORE NAYAK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // () // |

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| 80 | CONTC/0003815/2023 | BULEI BHOI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // 0 |
| 81 | CONTC/0003816/2023 | NARAYANA RAY VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // 0 |
| 82 | CONTC/0003817/2023 | RAMESH CHANDRA PRADHAN VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // 0 |
| 83 | CONTC/0003818/2023 | BIMAL KUMAR TRIPATHY VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. | ADV VS | // 0 |
| 84 | CONTC/0003819/2023 | JYOTI RANJAN JENA VS SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, ODISHA, CUTTACK | ADV. VS | // 0 |
| 85 | CONTC/0003820/2023 | DIPTIBALA SAHU VS SHALINI PANDIT, I.A.S | ADV VS | // 0 |
| 86 | CONTC/0003821/2023 | BIBEKANANDA SOREN VS SANJIB PANDA, I.P.S. | ADV. VS | // 0 |
| 87 | CONTC/0003822/2023 | SAGARLAL MURMU VS SANJIB PANDA, I.P.S. | ADV. VS | // 0 |
| 88 | CONTC/0003823/2023 | CHAMU HEMBRAM VS SANJIB PANDA, I.P.S. | ADV. VS | // 0 |
| 89 | CONTC/0003824/2023 | GOURANGA CHARAN BHOI VS SANJIB PANDA, I.P.S. | ADV. VS | // 0 |
| 90 | CONTC/0003825/2023 | NIRANJAN BISI VS SANJIB PANDA, I.P.S. | ADV. VS | // 0 |
| 91 | CONTC/0003826/2023 | SALKHAN MAJHI | SESHADEV DASH | // |

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| | | VS | VS | () |
| 92 | CONTC/0003827/2023 | SANJIB PANDA, I.P.S. ODISHA GRAMYA BANK, SANKHACHILLA BRANCHAUROVINDA MOHANTY | | // |
| | | VS | VS | () |
| 93 | CONTC/0003828/2023 | SUDARSAN, B.E.O. CUM DDO, KOREI ODISHA GRAMYA BANK, SANKHACHILLA BRANCHAUROVINDA MOHANTY | | // |
| | | VS | VS | () |
| 94 | CONTC/0003829/2023 | ARUN KUMAR SAHOO, EXE. ENGNR. CUM DDO, LIFT IRRIGATION, JAJPUR ROAD DIVN., JAJPUR ODISHA GRAMYA BANK, SANKHACHILLA BRANCHAUROVINDA MOHANTY | | // |
| | | VS | VS | () |
| 95 | CONTC/0003830/2023 | ASHOK KUMAR ROUT, EXE. OFFICER CUM DDO, VYASANAGAR MUNICIPALITY, JAJPUR ROAD SUBHASRI BEHERA | ADV. | // |
| | | VS | VS | () |
| 96 | CONTC/0003831/2023 | MS. ASWATHY S, IAS, S AND ME, ODISHA ODISHA GRAMYA BANK, SANKHACHILLA BRANCHAUROVINDA MOHANTY | | // |
| | | VS | VS | () |
| 97 | CONTC/0003832/2023 | RANJAN KUMAR GIRI, D.E.O. CUM DDO, JAJPUR TOWN ODISHA GRAMYA BANK, SANKHACHILLA BRANCHAUROVINDA MOHANTY | | // |
| | | VS | VS | () |
| 98 | CONTC/0003833/2023 | BALARAM NAYAK, B.D.O. CUM DDO, DANAGADI KISHORE CHANDRA MOHANTY | ADV. | // |
| | | VS | VS | () |
| 99 | CONTC/0003834/2023 | SANJAYKUMAR SINGH, PRINCIPAL SECY., DEPT. OF ENERGY, ODISHA, BBSR. GOUTAM NAYAK | TRILOCHAN NANDA | // |
| | | VS | VS | () |
| 100 | CONTC/0003835/2023 | TANJENG APANG AO, REVENUE DIVISIONAL COMMNR., BERHAMPUR, ODISHA ABUL PRADHAN | TRILOCHAN NANDA | // |
| | | VS | VS | () |
| 101 | CRLA/0000632/2023 | SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., ODISHA, BBSR. KHIROD PARIDA | BIBEKANANDA MAHAPATRA | BARI /329 /2022 |
| | | VS | VS | SPL.JUDGE,JAJPUR(Jajapur) |
| | | STATE OF ODISHA | | Spl/0000174/2022 |
| 102 | CRLA/0000633/2023 | JALANDHAR KARKARA | MANAS KUMAR CHAND | JAIPATNA /215 /2013 |
| | | VS | VS | ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) |

ORISSA HIGH COURT

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------------|--|
| 103 | CRLA/0000634/2023 | STATE OF ODISHA PRADEEP KUMAR PRADHAN VS BASANTA MANJARI BISWAL | SRIMANTA DAS (SR. SC.VIG) VS | CT/0000018/2014 BALASORE VIGILANCE /27 /2019 () // |
| 104 | CRLLP/0000035/2023 | MOHAN PATEL VS GIRIJA SANKAR ADHIKARI | ANUPAM RATH VS | //0 J.M.F.C.,BALASORE(Baleshwar) ICC/0001335/2014 |
| 105 | CRLMC/0002606/2023 | SARBESWAR JENA VS STATE OF ODISHA(VIG.) | SAHASRA JYOTI NANDA VS | //0 SPECIAL JUDGE SPL. COURT,BHUBANESWAR(Khordha) Confiscation Case/0000002/2019 |
| 106 | CRLMC/0002607/2023 | PADMABATI NAIK VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | BALASORE TOWN /239 /2022 J.M.F.C., BETANATI(Mayurbhanj) ICC/0000033/2022 |
| 107 | CRLMC/0002608/2023 | SUSHIL SAHU@ SUSIL SAHU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JANKIA P.S. /9 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000002/2023 |
| 108 | CRLMC/0002609/2023 | PANDA MANDAL VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | RAYAGADA /33 /2008 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000213/2008 |
| 109 | CRLMC/0002610/2023 | PRABHU RANJAN SAMAL VS STATE OF ODISHA | SATYA RANJAN MULIA VS | JENAPUR /80 /2011 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000730/2011 |
| 110 | CRLMC/0002611/2023 | NARAYAN DAS VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | GANGAPUR (ASKA) /53 /2010 J.M.F.C.,ASKA(Ganjam) GR/0000300/2010 |
| 111 | CRLMC/0002612/2023 | BIJAY KUMAR SAHOO VS STATE OF ODISHA | KALPATARU MISHRA VS | CUTTACK SADAR /211 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000864/2020 |
| 112 | CRLMC/0002613/2023 | BAPUN@SATYA RANJAN MOHANTY VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | HARICHANDANPUR /198 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000381/2022 |
| 113 | CRLMC/0002614/2023 | JITENDRA KUMAR BHUIAN VS AJAYA KUMAR SWAIN | LINGARAJ SARANGI VS | //0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) ICC/0000231/2019 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|---|
| 114 | CRLMC/0002615/2023 | GOPAL CHANDRA BHATACHARYA VS STATE OF ODISHA | BANSHIDHAR BAUG VS | MANGALA BAG /73 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000212/2023 |
| 115 | CRLMC/0002616/2023 | KAMAL MISHRA VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | BARGARH /337 /2015 S.D.J.M.,BARGARH(Bargarh) CT/0000860/2015 |
| 116 | CRLMC/0002617/2023 | SIDDHARTHA MISHRA VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | BARGARH /337 /2015 S.D.J.M.,BARGARH(Bargarh) CT/0000860/2015 |
| 117 | CRLMC/0002618/2023 | DUKHU BENYA@DUKU BENYA VS STATE OF ODISHA | BALARAM KHARA VS | / /0 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000036/2013 |
| 118 | CRLMP/0001127/2023 | LAXMIPRIYA DAS VS STATE OF ODISHA | KUNJA SUNDAR DAS VS | / /0 () // |
| 119 | CRLMP/0001128/2023 | NEPTUNE DAS VS STATE OF ODISHA | GANESH PRASAD SAMAL VS | / /0 () // |
| 120 | CRLMP/0001129/2023 | TANMAY BHATTACHARYA VS STATE OF ODISHA | GANESH PRASAD SAMAL VS | / /0 () // |
| 121 | CRLMP/0001130/2023 | SWATI SANGEETA VS STATE OF ODISHA | KAPILA CHARAN NAYAK VS | / /0 () // |
| 122 | CRLMP/0001131/2023 | BABUA MALIKA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | / /0 () // |
| 123 | CRLMP/0001132/2023 | LAXMIPRIYA BISWAL VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | / /0 () // |
| 124 | CRLMP/0001133/2023 | SUSAMA JANA VS STATE OF ODISHA | HARIPAD MOHANTY VS | / /0 () // |
| 125 | CRLMP/0001134/2023 | PRATAP KISHORE MOHANTY | AMITAV TRIPATHY | / /0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|--|
| | | VS | VS | () |
| 126 | CRLMP/0001135/2023 | STATE OF ODISHA DIPTI RANJAN PRADHAN | BASUDEV PUJARI | // /0 |
| | | VS | VS | () |
| 127 | CRLMP/0001136/2023 | STATE OF ODISHA ASUTOSH PATRA | BISWAJIT NAYAK | // /0 |
| | | VS | VS | () |
| 128 | CRLMP/0001137/2023 | STATE OF ODISHA KANHU CHARAN MAL | PRAVASH CHANDRA JENA | // MARINE PS AT DHAMARA /11 /2023 |
| | | VS | VS | () |
| 129 | CRLMP/0001138/2023 | STATE OF ODISHA DAITARI PRADHANI | JATESWAR NAYAK | // /0 |
| | | VS | VS | () |
| 130 | CRLREV/0000304/2023 | STATE OF ODISHA RAJENDRA KUMAR BISWAL | BINAYA KUMAR MOHANTY | // /0 |
| | | VS | VS | () |
| 131 | CRLREV/0000305/2023 | SASMITA LENKA MANORAMA PANDA | SUKANTA KUMAR DALAI | // CUTTACK VIGILANCE /13 /2022 |
| | | VS | VS | () |
| 132 | CRLREV/0000306/2023 | STATE OF ODISHA(VIG.) PRIYATTAMA PANDA | SUKANTA KUMAR DALAI | // CUTTACK VIGILANCE /13 /2022 |
| | | VS | VS | () |
| 133 | CRLREV/0000307/2023 | STATE OF ODISHA(VIG.) BIBEKANANDA BARIK | LINGARAJ SARANGI | // /0 |
| | | VS | VS | () |
| 134 | MACA/0000560/2023 | RABINDRA KUMAR SAHOO D.M./M/S. ORIENTAL INSURANCE CO.LTD.,BBSR | PRASANTA KUMAR MAHALI | // // |
| | | VS | VS | () |
| 135 | MACA/0000561/2023 | BHANI SAMAL THE MANAGER, M/S. NATIONAL INSURANCE CO.LTD. | PRASANTA KUMAR MAHALI | // // |
| | | VS | VS | () |
| 136 | MACA/0000562/2023 | SARAT KUMAR PATI AUTHORIZED SIGNATORY, MAGMA HDI GENERAL INSURANCE COMPANY LTD. | PRASANTA KUMAR MAHALI | // // |
| | | VS | VS | () |
| | | | | III MACT,PURI(Puri) Mac/0000235/2007 |
| | | | | 2ND ADJ,CUTTACK(Cuttack) Mac/0000455/2016 |
| | | | | DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul) |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-----------------------------------|--|
| 137 | MATA/0000184/2023 | GITANJALI ROUT K.DEEPIKA VS K.DINESH KUMAR | MANAS KUMAR CHAND VS | Mac/0000065/2020 // JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000241/2021 |
| 138 | RVWPET/0000264/2023 | BANK OF BARODA VS SATYAJIT SENAPATI | SIBADUTTA RAMAPRASAD MISHRA VS | // () |
| 139 | TRP(C)/0000208/2023 | DHANESWAR SAHOO VS SUBHAKANTI SAHOO | PRASANTA KUMAR ROUTH VS | // JUDGE FAMILY COURT, KENDRAPARA(Kendrapara) Crp/0000009/2023 |
| 140 | WA/0001297/2023 | PRAMOD KUMAR PALAI VS STATE OF ORISSA | KUNAL KUMAR SWAIN VS | // () |
| 141 | WA/0001298/2023 | STATE OF ODISHA VS SUSIL KUMAR SAHOO | SASWAT DAS,A.G.A VS | // () |
| 142 | WA/0001299/2023 | STATE OF ODISHA VS RABINDRANATH KAR | SASWAT DAS,A.G.A VS | // () |
| 143 | WA/0001300/2023 | STATE OF ODISHA VS BHIMASEN PALAI | MANOJ KU KHUNTIA,A.G.A VS | // () |
| 144 | WA/0001301/2023 | STATE OF ODISHA VS SARAT CHANDRA ROUT | SASWAT DAS,A.G.A VS | // () |
| 145 | WA/0001302/2023 | DR.HARIBHAKTI SEBA DAS VS DR.SHIVARAM PRASAD SINGH | BHABANI SANKAR TRIPATHY (1) VS | // () |
| 146 | WA/0001303/2023 | STATE OF ODISHA VS MAHIMA PRAKASH BHUYAN | SASWAT DAS,A.G.A VS | // () |
| 147 | WP(C)/0018392/2023 | ARUNESH PANDEY VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // () |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 148 | WP(C)/0018393/2023 | RAM KUMAR SINGH VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 149 | WP(C)/0018394/2023 | DR. NAMITA SWAIN VS COLLECTOR CUM DIST.MAGISTRATE, DEOGARH | SIDDHARTHA PRASAD MISHRA VS | // 0 // |
| 150 | WP(C)/0018395/2023 | SATYABRATA DAS VS STATE OF ODISHA | KUNJA SUNDAR DAS VS | // 0 // |
| 151 | WP(C)/0018396/2023 | DR. DIPAK RANJAN MAHAPATRA VS COLLECTOR CUM DIST.MAGISTRATE, DEOGARH | SIDDHARTHA PRASAD MISHRA VS | // 0 // |
| 152 | WP(C)/0018397/2023 | RAJANI CHAWDHARI VS BRANCH MANAGER, PNB, BALASORE | SIDDHESWAR BAUG VS | // 0 // |
| 153 | WP(C)/0018398/2023 | DR. KEDAR DHAL VS COLLECTOR CUM DIST.MAGISTRATE, DEOGARH | SANGRAM KUMAR NAYAK VS | // 0 // |
| 154 | WP(C)/0018399/2023 | DIPAK GIRI VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 155 | WP(C)/0018400/2023 | SUNIL RAY VS REGISTRAR COOPERATIVE SOCIETIES, BBSR, KHURDA | B.N.PANDA 2 VS | // 0 // |
| 156 | WP(C)/0018401/2023 | DR. SAMBIT KUMAR PRADHAN VS COLLECTOR CUM DIST.MAGISTRATE, DEOGARH | SANGRAM KUMAR NAYAK VS | // 0 // |
| 157 | WP(C)/0018402/2023 | BIJAYANANDA ROUT VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 158 | WP(C)/0018403/2023 | K.RABINDRA KUMAR PATRO VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // 0 // |
| 159 | WP(C)/0018404/2023 | LAXMIDHAR KABAT | SUBAS CHANDRA DAS | // |

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|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | WP(C)/0018405/2023 | P.RAJESWAR RAO | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | WP(C)/0018406/2023 | SWARNALATA PADHI | BIRAJA PRASANNA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0018407/2023 | BHARATI SAHOO | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WP(C)/0018408/2023 | GHASIRAM SAMANTA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 164 | WP(C)/0018409/2023 | SAKUNTALA DOGARA | SUBAS CHANDRA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0018410/2023 | RAMAKANTA SAHU | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0018411/2023 | UMAKANTA SAHOO | BHAKTA RANJAN BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | WP(C)/0018412/2023 | NIRMAL KUMAR PATRA | MANORANJAN PADHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | WP(C)/0018413/2023 | BARGARH ZILL SAHARA SAMAJ | DWARIKA PRASAD MOHANTY | // |
| | | VS | VS | 0 |
| | | THE CHAIRMAN STATE LEAVE SCRUTINY COMMITTEE NORTHERN ZONE REVENUE DIVISION, SAMBALPUR | | |
| 169 | WP(C)/0018414/2023 | B. SANTOSH KUMAR | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0018415/2023 | BIRANCHI NARAYAN MOHANTY | BASUDEV PUJARI | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 171 | WP(C)/0018416/2023 | UNION OF INDIA SANATAN PARIDA VS | SIDHARTHA MISHRA VS | // // 0 |
| 172 | WP(C)/0018417/2023 | BBSR DEVELOPMENT AUTHORITY,KHURDA MANORANJAN SAHOO VS | ARUN KUMAR PATRA VS | // // 0 |
| 173 | WP(C)/0018418/2023 | STATE OF ODISHA LAXMIDHAR JENA VS | BIPIN KUMAR NAYAK VS | // // 0 |
| 174 | WP(C)/0018419/2023 | ODISHA INFORMATION COMMISSIONER, BBSR JUDHISTIR MALLIK VS | PRASANTA KUMAR SATAPATHY VS | // // 0 |
| 175 | WP(C)/0018420/2023 | STATE OF ODISHA M/S. BASANT NAIK ENTERTAINMENT VS | ADITYA MISHRA VS | // // 0 |
| 176 | WP(C)/0018421/2023 | ADDL REGISTRAR OF SOCIETIES PUSPALATA SENAPATI VS | ARUN KUMAR PATRA VS | // // 0 |
| 177 | WP(C)/0018422/2023 | STATE OF ODISHA SAROJ KUMAR PUROHIT VS | SURESH KUMAR JENA VS | // // 0 |
| 178 | WP(C)/0018423/2023 | STATE OF ODISHA SURESH CHANDRA NAIK VS | K.K.SWAIN VS | // // 0 |
| 179 | WP(C)/0018424/2023 | STATE OF ODISHA HARIHAR MOHANTY VS | BHAKTA RANJAN BARIK VS | // // 0 |
| 180 | WP(C)/0018425/2023 | STATE OF ODISHA DIPAK KUMAR SAMAL VS | ARUN KUMAR PATRA VS | // // 0 |
| 181 | WP(C)/0018426/2023 | STATE OF ODISHA SAROJ KUMAR PUROHIT VS | SURESH KUMAR JENA VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 182 | WP(C)/0018427/2023 | PANDAB BEHERA VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 183 | WP(C)/0018428/2023 | LAHARIKA SAHOO VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 184 | WP(C)/0018429/2023 | AMULYA KUMAR NAYAK VS STATE OF ODISHA | RAMA PRASAD DALAI VS | // 0 // |
| 185 | WP(C)/0018430/2023 | SATRUGHAN DIGAL VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 186 | WP(C)/0018431/2023 | SATRUGHAN DIGAL VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 187 | WP(C)/0018432/2023 | NIRAKAR NAG VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 188 | WP(C)/0018433/2023 | BHAGIRATHI LENKA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 189 | WP(C)/0018434/2023 | RAMA CHANDRA GIRI VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 190 | WP(C)/0018435/2023 | DHANESWAR KISHAN VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 191 | WP(C)/0018436/2023 | UMAKANTA SAHOO VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // 0 // |
| 192 | WP(C)/0018437/2023 | DEBASHIS DAS VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 193 | WP(C)/0018438/2023 | BANITA SAHOO | GIRIJA SANKAR MOHANTY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 194 | WP(C)/0018439/2023 | SK. MAJID @ MUNA | DHIRENDRA KUMAR DAS | // |
| | | VS | VS | 0 |
| | | DY. COMMNR., CUTTACK | | // |
| 195 | WP(C)/0018440/2023 | PRASANTA KUMAR JENA | SUKANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | WP(C)/0018441/2023 | BIBHISAN NAYAK | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 197 | WP(C)/0018442/2023 | BINOD KUMAR SARANGI | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 198 | WP(C)/0018443/2023 | PRABESH KUMAR SWAIN | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 199 | WP(C)/0018444/2023 | MANDADARI KANHARA | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | WP(C)/0018445/2023 | RAJENDRA KUMAR PRADHAN | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 201 | WP(C)/0018446/2023 | ANANDA CHANDRA SAHOO | BIBHUTI BHUSAN SWAIN | // |
| | | VS | VS | 0 |
| | | PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR | | // |
| 202 | WP(C)/0018447/2023 | RESHMA PRADHAN | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 203 | WP(C)/0018448/2023 | SWAPNA SRABANI MISHRA | SIDHESWAR MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | WP(C)/0018449/2023 | UPENDRA BISWAL | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|-----------------------------|--------------------------|
| 205 | WP(C)/0018450/2023 | STATE OF ODISHA SEBAK CHANDRA PRADHAN VS | SUBHENDU KUMAR NAYAK VS | // // 0 |
| 206 | WP(C)/0018451/2023 | STATE OF ODISHA SWARNALATA NANDA VS | LAXMIKANTA MOHANTY VS | // // 0 |
| 207 | WP(C)/0018452/2023 | DIRECTOR,SECONDARY EDUCATION MALLILATA DAS VS | DILLIP RAY VS | // // 0 |
| 208 | WP(C)/0018453/2023 | STATE OF ODISHA SUKLAMBAR PRADHAN VS | SUBHENDU KUMAR NAYAK VS | // // 0 |
| 209 | WP(C)/0018454/2023 | STATE OF ODISHA BANITA MISHRA VS | LAXMIKANTA MOHANTY VS | // // 0 |
| 210 | WP(C)/0018455/2023 | STATE OF ODISHA PRASANT KUMAR PATRI VS | KISHORE KUMAR MISHRA VS | // // 0 |
| 211 | WP(C)/0018456/2023 | COLLECTOR,CUTTACK K.RABINDRA KUMAR PATRO VS | SARATHI JYOTI MOHANTY VS | // // 0 |
| 212 | WP(C)/0018457/2023 | STATE OF ODISHA BHAGABAN SAHU VS | PRASANTA KUMAR NANDA VS | // // 0 |
| 213 | WP(C)/0018458/2023 | THE COLLECTOR, GANJAM K.NARAYAN MURTY VS | SARATHI JYOTI MOHANTY VS | // // 0 |
| 214 | WP(C)/0018459/2023 | COLLECTOR AND DIST.MAGISTRATE, SAMBALPUR SASMITA KUMARI PADHI VS | S.C.D.DASH VS | // // 0 |
| 215 | WP(C)/0018460/2023 | STATE OF ODISHA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS | SWAPNIL ROY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--------------------|--|----------------------------------|--------------------------|
| 216 | WP(C)/0018461/2023 | ASHOK KUMAR TRIPATHY VS MAHANADI COALFIELDS LTD.,SAMBALPUR | PRASANTA KUMAR MOHANTY (2) VS | // 0 // |
| 217 | WP(C)/0018462/2023 | M/S RAY ENTERPRISES, SUNDARGARH VS ASST. PROVIDENT FUND COMMNR. COMPLIANCE, SUNDARGARH | ARUN KUMAR PATRA VS | // 0 // |
| 218 | WP(C)/0018463/2023 | GOLAPI PATEL VS THE HONBLE CLAIM COMMISSION,MCL | SHANTI PRAKASH MOHANTY VS | // 0 // |
| 219 | WP(C)/0018464/2023 | ASHOK KUMAR BERA VS STATE OF ODISHA | LAMBODAR PRADHAN VS | // 0 // |
| 220 | WP(C)/0018465/2023 | RINAMANI SETHY VS STATE OF ODISHA | SARADA PRASAD DASH VS | // 0 // |
| 221 | WP(C)/0018466/2023 | BISHNUPADA PAHADI VS STATE OF ODISHA | LAMBODAR PRADHAN VS | // 0 // |
| 222 | WP(C)/0018467/2023 | NAYAGARH DIST CENTRAL CO-OPERATIVE BANK LTD, VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT,NAYAGARH | BINDHAR SANKR VS | // 0 // |
| 223 | WP(C)/0018468/2023 | TRINATH PRADHAN VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 224 | WP(C)/0018469/2023 | GOURANGA SAMAL VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | // 0 // |
| 225 | WP(C)/0018470/2023 | SK. ALLAUDDIN VS STATE OF ODISHA | SHIVSANKAR MOHANTY VS | // 0 // |
| 226 | WP(C)/0018471/2023 | MAA AMARESWARI SELF HELP GROUP, JAJPUR VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | // 0 // |
| 227 | WP(C)/0018472/2023 | RAM ORAM | BISWA PRAKASH DHAL | // |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 228 | WP(C)/0018473/2023 | THE COLLECTOR, SUNDERGARH RABINDRA TUDU | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| 229 | WP(C)/0018474/2023 | THE COMMNR., CT AND GST, ODISHA LAXMIDHAR MALLICK | NIRANJAN PANDA | // |
| | | VS | VS | 0 |
| 230 | WP(C)/0018475/2023 | STATE OF ODISHA BILASH KUMAR KHATUA | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 231 | WP(C)/0018476/2023 | STATE OF ODISHA ADIKANDA SAHOO | RAJENDRA KUMAR PRADHAN | // |
| | | VS | VS | 0 |
| 232 | WP(C)/0018477/2023 | CHAIRMAN CUM M.D., MCL, SAMBALPUR MANJULATA NAYAK | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 233 | WP(C)/0018478/2023 | STATE OF ODISHA HADIBANDHU BEHERA | SUBRATA MISHRA | // |
| | | VS | VS | 0 |
| 234 | WP(C)/0018479/2023 | STATE OF ODISHA MAA MANGALA PANIPANCHAYAT, BALASORE | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| 235 | WP(C)/0018480/2023 | THE COMMNR, CT AND GST, CUTTACK HEMANTA BEHERA | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| 236 | WP(C)/0018481/2023 | STATE OF ODISHA AKSHAYA KUMAR SAHOO | ANANTA NARAYAN PATTANAYAK | // |
| | | VS | VS | 0 |
| 237 | WP(C)/0018482/2023 | TAHASILDAR, NIMAPARA SANJUKTARANI NAYAK | PRADEEP KUMAR DAS | // |
| | | VS | VS | 0 |
| 238 | WP(C)/0018483/2023 | STATE OF ODISHA SUBRAT KUMAR KAR | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|-----------------------------------|---------------------------------|
| 239 | WP(C)/0018484/2023 | TPCODL, BBSR DWARIKA NATH MISHRA VS STATE OF ODISHA | RAMESH CHANDRA SAHOO VS | // // 0 // |
| 240 | WP(C)/0018485/2023 | KABIRAJ SRICHANDAN VS STATE OF ODISHA | SUBHAM SHARMA VS | // 0 // |
| 241 | WP(C)/0018486/2023 | SANTOSH KUMAR MISHRA VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // |
| 242 | WP(C)/0018487/2023 | PRASADI KAMPA VS STATE OF ODISHA | SATYABRATA PANDA VS | // 0 // |
| 243 | WP(C)/0018488/2023 | AKSHAYA KUMAR RATH VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 244 | WP(C)/0018489/2023 | SUPRAVA PRADHAN VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 245 | WP(C)/0018490/2023 | PRASANTA KUMAR PARIDA VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // |
| 246 | WP(C)/0018491/2023 | LAXMIDHAR JENA VS STATE OF ODISHA | JAGAMOHAN PATTANAIK VS | // 0 // |
| 247 | WP(C)/0018492/2023 | KAPILENDRA DEV KHARSEL VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 248 | WP(C)/0018493/2023 | HARIHAR DAS VS PRINCIPAL SECY TO GOVT. OF ODISHA, WORKS DEPT., BBSR | LALATENDU SAMAL VS | // 0 // |
| 249 | WP(C)/0018494/2023 | SITARAM MURMU VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 250 | WP(C)/0018495/2023 | PRASAN KUMAR DAS VS UNION OF INDIA | JAGAMOHAN PATTANAIK VS | // 0 // |
| 251 | WP(C)/0018496/2023 | M/S. KALINGA CONCRETE PRODUCTS, BBSR VS REGIONAL DIRECTOR, ESIC, BBSR | SOMANATH MISHRA VS | // 0 // |
| 252 | WP(C)/0018497/2023 | PRATYUSH KUMAR MAHAPATRA VS PRINCIPAL SECY TO GOVT. OF ODISHA, WORKS DEPT. BBSR | LALATENDU SAMAL VS | // 0 // |
| 253 | WP(C)/0018498/2023 | TARANGA PRASAD SINGH VS STATE OF ODISHA | BIDESH RANJAN BEHERA VS | // 0 // |
| 254 | WP(C)/0018499/2023 | ACHUTANANDA SWAIN VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // |
| 255 | WP(C)/0018500/2023 | PRATAP KUMAR PARIDA VS UNION OF INDIA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 256 | WP(C)/0018501/2023 | PITAMBAR ROUT VS THE SECRETARY ENERGY DEPT., BBSR | PRADEEP KUMAR MOHANTY VS | // 0 // |
| 257 | WP(C)/0018502/2023 | DIBYALOCHAN NAYAK VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | // 0 // |
| 258 | WP(C)/0018503/2023 | JATINDRA PANIGRAHI VS STATE OF ODISHA | BHAWANI SANKAR PANIGRAHI VS | // 0 // |
| 259 | WP(C)/0018504/2023 | RAMESH CHANDRA NAYAK VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 260 | WP(C)/0018505/2023 | RABINDRA BEHERA VS SUB COLLECTOR, BALASORE | SUKANTA KUMAR NAYAK VS | // 0 // |
| 261 | WP(C)/0018506/2023 | P.RAMA RAO | BISWAJIT NAYAK | // |

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|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0018507/2023 | ZONAL MANAGER, UCO BANK, BALASORE | SUBRAT MISRA | // |
| | | VS | VS | 0 |
| | | ABHAY KUMAR BARIK | | // |
| 263 | WP(C)/0018508/2023 | BABA JATESWAR INSTITUTE OF PHARMACEUTICALS, BIRBHANJA | SRINCE MDAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0018509/2023 | MANORANJAN DASH | SACHIN KUMAR PARIDA | // |
| | | VS | VS | 0 |
| | | DISTRICT EDUCATION OFFICER, KORAPUT | | // |
| 265 | WP(C)/0018510/2023 | RAJENDRA SAMAL | PRIYA RANJAN SINGH | // |
| | | VS | VS | 0 |
| | | BISHNU PRIYA SAMAL | | // |
| 266 | WP(C)/0018511/2023 | JANMEJAY SAHOO | RAJEET ROY | // |
| | | VS | VS | 0 |
| | | THE PRINCIPAL SECY., TO GOVT. DEPT. OF EXCISE, BBSR | | // |
| 267 | WP(C)/0018512/2023 | RANJAN KUMAR UPADHYAY | SADASIVA PATRA 1 | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0018513/2023 | ASHOKA KUMAR PANDITARAY | BISWA RANJAN PARAMGURU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0018514/2023 | PRASANTA KUMAR PARIDA | HRUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0018515/2023 | SURABHI BAGARTY@ SURABHI MATARI | SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0018516/2023 | M/S. VESAJ ENGINEERS AND CONSTRUCTORS PVT. LTD., BBSR | SUMBSR MOHANTY | // |
| | | VS | VS | 0 |
| | | MAHANADI COALFIELDS LTD.,SAMBALPUR | | // |
| 272 | WP(C)/0018517/2023 | GURUBARI DEHURY | BIBHUTI BHUSAN MISHRA | // |
| | | VS | VS | 0 |

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|-----------|---------------------|--|---------------------------------|--|
| 273 | WP(C)/0018518/2023 | STATE OF ODISHA JITENDRA KUMAR PUTEL VS | SUKANTA KUMAR DALAI VS | // // () |
| 274 | WP(C)/0018519/2023 | STATE OF ODISHA NIRANJAN KUMAR SENA VS | SUSANTA KUMAR BARAL VS | // // () |
| 275 | WP(C)/0018520/2023 | AUTHORIZED OFFICER, UNION BANK OF INDIA, CUTTACK CHANDRAKANTI BARIK VS | SK. KALIM UDDIN VS | // // () |
| 276 | WP(C)/0018521/2023 | STATE OF ODISHA MAHENDRA SRICHANDAN VS | SUBIR PALIT VS | // // () |
| 277 | WP(C)/0018522/2023 | STATE OF ODISHA MAYADHAR SENAPATI VS | SUKANTA KUMAR DALAI VS | // // () |
| 278 | WP(C)/0018523/2023 | STATE OF ODISHA CHAITANYA CHANDRA MAHANTA VS | ROHIT RANJAN RAY VS | // // () |
| 279 | WP(C)/0018524/2023 | STATE OF ODISHA KAMALAKANTA PANIGRAHI VS | ROHIT RANJAN RAY VS | // // () |
| 280 | WP(C)/0018525/2023 | STATE OF ODISHA RAMESH CHANDRA NAYAK VS | ROHIT RANJAN RAY VS | // // () |
| 281 | WPCRL/0000073/2023 | STATE OF ODISHA SARASWATI BEHERA VS | KHIROD KUMAR SWAIN VS | // // //0 () |
| 282 | ABLAPL/0006096/2023 | STATE OF ODISHA LAXMAN SABAR VS | SOUBHAGYA KUMAR DASH VS | // // RAYAGADA /38 /2008 () |
| 283 | ABLAPL/0006097/2023 | STATE OF ODISHA INDUMATI BISWAL VS STATE OF ODISHA | JAGABANDHU SAHU VS | // // PAIKMAL /119 /2023 () // |

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| 284 | ABLAPL/0006098/2023 | DAKTAR PATRA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | KARANJIA /88 /2022 () // |
| 285 | ABLAPL/0006099/2023 | INDRAMANI SAHOO VS STATE OF ODISHA | PURNA CHANDRA MOHARANA VS | BALICHANDRAPUR /194 /2023 () // |
| 286 | ABLAPL/0006100/2023 | PRADYUMNA MOHANTY VS STATE OF ODISHA | SATYA RANJAN MULIA VS | CUTTACK SADAR /274 /2023 () // |
| 287 | ABLAPL/0006101/2023 | KHIROD KUMAR SAHOO@KHIRA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | DHENKANAL SADAR /697 /2022 () // |
| 288 | ABLAPL/0006102/2023 | SATURA @ SATRUGHAN MALLIK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | NIKIRAI /134 /2023 () // |
| 289 | ABLAPL/0006103/2023 | KABI JHANKAR VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | BOUDH /288 /2021 () // |
| 290 | ABLAPL/0006104/2023 | ASHISH KUMAR SAHOO VS STATE OF ODISHA | HRUDANANDA TRIPATHY VS | TIGIRIA /98 /2023 () // |
| 291 | ABLAPL/0006105/2023 | SHAMBHUNATH JENA VS STATE OF ODISHA | BINAYA BHUSAN ROURAY VS | BONTH /78 /2023 () // |
| 292 | ABLAPL/0006106/2023 | HRUSIKESH GEDI VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | DHARMASALA /289 /2023 () // |
| 293 | ABLAPL/0006107/2023 | SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | ATHAMALLIK /124 /2023 () // |
| 294 | ABLAPL/0006108/2023 | MADAN NAYAK VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | THAKURGARH /141 /2023 () // |
| 295 | ABLAPL/0006109/2023 | DALI GEDI | BIBHU PRASAD MOHANTY | DHARMASALA /289 /2023 |

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|-----|---------------------|---------------------------------|--------------------------|------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 296 | ABLAPL/0006110/2023 | RAM CHANDRA NAG | DR. JANMEJAYA RAY | BHAWANIPATNA TOWN /331 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 297 | ABLAPL/0006111/2023 | KHITISH KUMAR BINDHANI | AMULYA RATNA PANDA | BAISINGA /128 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 298 | ABLAPL/0006112/2023 | SAGAR @ SPANDAN SAGAR MOHAPATRA | SURYANARAYAN PANIGRAHI | CHANDRASEKHARPUR /266 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 299 | ABLAPL/0006113/2023 | B. MUSA PATRA | SANJIB KUMAR BHANJADEO | KABISURYANAGAR /247 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 300 | ABLAPL/0006114/2023 | GAUTAM BHOI | SARADA PRASAD DASH | BADAGODA P.S. /274 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 301 | ABLAPL/0006115/2023 | NANDA @ MANAS KUMAR BEHERA | KABIRAJ PRADHAN | TANGI (KHURDA) /381 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 302 | ABLAPL/0006116/2023 | SHISHIR BHUYAN @ SISIR BHUYAN | SANJAY KUMAR PRADHAN | KABISURYANAGAR /313 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 303 | ABLAPL/0006117/2023 | SAHA MD. AHEMAD REZA | MD. GOLAM MADANI | DHAMNAGAR /47 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 304 | ABLAPL/0006118/2023 | ANANTA KISHORE BHUYAN | SMRUTI RANJAN ROUT | MAHANGA /174 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 305 | ABLAPL/0006119/2023 | CHITTARANJAN MOHAPATRA | PRANAYA KU. DASH | JENAPUR /137 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 306 | ABLAPL/0006120/2023 | NIL @ NIL RATAN SAHU | SK. ZAFARULLA | JODA /156 /2023 |
| | | VS | VS | () |

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|-----------|---------------------|--|---------------------------------|--|
| 307 | ABLAPL/0006121/2023 | STATE OF ODISHA CHAGULU LENKA @ JYOTIRANJAN LENKA VS | SATYAJIT MOHAPATRA VS | // Dhamara Police Station /50 /2022 () |
| 308 | ABLAPL/0006122/2023 | STATE OF ODISHA DHIRENDRA JENA @ GANESH VS | ASHOK KUMAR SAHOO VS | // NIKIRAI /172 /2023 () |
| 309 | ABLAPL/0006123/2023 | STATE OF ODISHA JAYANTI MAHARANA VS | PRABHAT KUMAR PARIDA VS | // SECTOR-7 /84 /2023 () |
| 310 | ABLAPL/0006124/2023 | STATE OF ODISHA KALANDI JENA VS | HAREKRUSHNA DASH VS | // RAMACHANDRAPUR /73 /2023 () |
| 311 | ABLAPL/0006125/2023 | STATE OF ODISHA RABINDRA NATH DALABEHERA VS | JUGALA KISHORE PANDA VS | // HARABHANGA /61 /2023 () |
| 312 | ABLAPL/0006126/2023 | STATE OF ODISHA RASMI RANJAN BISWAL VS | PANCHANAN PANIGRAHI VS | // BHUBAN /182 /2023 () |
| 313 | ABLAPL/0006127/2023 | STATE OF ODISHA PRATIK RANJAN DAS @ RUTUN VS | SURYA NARAYAN MISHRA VS | // KUMBHARAPARA /83 /2023 () |
| 314 | ABLAPL/0006128/2023 | STATE OF ODISHA KARNA NAIK VS | ASUTOSH TRIPATHY VS | // TALCHER TOWN /308 /2023 () |
| 315 | ABLAPL/0006129/2023 | STATE OF ODISHA BHIMA @ AYAM PARIDA VS | SURYA NARAYAN MISHRA VS | // KUMBHARAPARA /83 /2023 () |
| 316 | ABLAPL/0006130/2023 | STATE OF ODISHA MITHUNA @ RAMA CHANDRA KANDI VS | SURYA NARAYAN MISHRA VS | // KONARK /86 /2023 () |
| 317 | ABLAPL/0006131/2023 | STATE OF ODISHA SURYA PRATAP DAS VS | ALOK KUMAR KAR VS | // NAYAPALLI P.S. /217 /2023 () |
| | | STATE OF ODISHA | | // |

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| 318 | ABLAPL/0006132/2023 | BANDITA MOHANTY VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | NIHALPRASAD /78 /2023 () // |
| 319 | ABLAPL/0006133/2023 | ARTABANDHU GHADAI VS STATE OF ODISHA | HARA PRASAD PANDA VS | BRAMHA BARADA /58 /2023 () // |
| 320 | ABLAPL/0006134/2023 | SANTOSH RAJU VS STATE OF ODISHA | SARBESWAR SAHOO VS | DAMANJODI /24 /2021 () // |
| 321 | ABLAPL/0006135/2023 | KALANDI NAIK VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | TALCHER TOWN /308 /2023 () // |
| 322 | ABLAPL/0006136/2023 | TOFAN NAG VS STATE OF ODISHA | SANJIT MISHRA VS | COLLIERY /281 /2023 () // |
| 323 | ABLAPL/0006137/2023 | DEBAKANTA DAS VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | KALINGA NAGAR /99 /2022 () // |
| 324 | ABLAPL/0006138/2023 | SATYABRATA BHATTA VS STATE OF ODISHA | SANJIT MISHRA VS | PAHALA /164 /2023 () // |
| 325 | ABLAPL/0006139/2023 | KANDURI NAYAK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | PATKURA /280 /2023 () // |
| 326 | ABLAPL/0006140/2023 | GULAB HASIM @ GALIB HASMI VS STATE OF ODISHA | ASIT KUMAR JENA VS | / /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000002/2023 |
| 327 | ABLAPL/0006141/2023 | RAJIBA LOCHAN SWAIN VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | JAGATSINGPUR /375 /2023 () // |
| 328 | ABLAPL/0006142/2023 | SANTOSH KUMAR SAHOO VS STATE OF ODISHA | BHARAT JALLI VS | BEGUNIA P.S. /166 /2023 () // |
| 329 | ABLAPL/0006143/2023 | RAMACHANDRA KATHUA | SABYASACHI MISHRA | KHANDAGIRI P.S. /166 /2023 |

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|-----------|---------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 330 | ABLAPL/0006144/2023 | BACHAN KUMAR @ BACHAN SWAIN | SUSANTA KUMAR PRADHAN (2) | CUTTACK SADAR /289 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 331 | ABLAPL/0006145/2023 | MANAS BEHERA | BISWAJIT PASAYAT | ASTARANGA /93 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 332 | ABLAPL/0006146/2023 | BHIMA CHARAN BISWAL | RASHMI RANJAN MISHRA | BALIAPAL /129 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 333 | ABLAPL/0006147/2023 | SARAT SAHOO | NIRAKAR JENA | SABARANG /91 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 334 | ABLAPL/0006148/2023 | SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN | YOTIRMAYA SAHOO | K.NUAGAON /199 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 335 | ABLAPL/0006149/2023 | MAHENDRA MAHAKUD | PRIYA RANJAN SINGH | BAMBARI /82 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 336 | ABLAPL/0006150/2023 | MADHUSUDAN PALAI | RAKESH KUMAR SARANGI | TANGI (KHURDA) /431 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 337 | ABLAPL/0006151/2023 | BALARAM BARIK | ASIT KUMAR JENA | DHUSURI /42 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 338 | ABLAPL/0006152/2023 | RISNA MANADHATA @ RISHNA MANDHATA | RAKESH KUMAR SARANGI | TANGI (KHURDA) /431 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 339 | ABLAPL/0006153/2023 | PITABASHA @ PITABASH BEHERA | RAKESH KUMAR SARANGI | TANGI (KHURDA) /431 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 340 | ABLAPL/0006154/2023 | MURALIDHAR PALAI @ MURALIDHARA PALEI | RAKESH KUMAR SARANGI | TANGI (KHURDA) /431 /2023 |
| | | VS | VS | () |

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| 341 | ABLAPL/0006155/2023 | STATE OF ODISHA JHARANA DAS VS | KHUSBU PANIGRAHI VS | // SINGLA /197 /2022 () |
| 342 | ABLAPL/0006156/2023 | STATE OF ODISHA ALOK KUMAR JENA VS | BRUNDABAN ROUT VS | // LAXMISAGAR P.S. /115 /2022 () |
| 343 | ABLAPL/0006157/2023 | STATE OF ODISHA MIRZA SADO @ MIRZA SAIRUDDIN BAIG VS | ACHYUTANANDA PATTANAIAK VS | // PURUNABAZAR /156 /2023 () |
| 344 | ABLAPL/0006158/2023 | STATE OF ODISHA ANANTA CHAMPATI @ ANANTA KUMAR CHAMPATI VS | PRAVASH CHANDRA JENA VS | // KHURDA SADAR /152 /2023 () |
| 345 | ABLAPL/0006159/2023 | STATE OF ODISHA SK MAHAMMAD IDRIS VS | ACHYUTANANDA PATTANAIAK VS | // DHAMNAGAR /242 /2023 () |
| 346 | ABLAPL/0006160/2023 | STATE OF ODISHA MANOJ @ MANOJ KUMAR ROUT VS | SUSANTA KUMAR BARAL VS | // NIHALPRASAD /78 /2023 () |
| 347 | ABLAPL/0006161/2023 | STATE OF ODISHA SHASAN KUMAR PANI VS | REBATILATA PANDA VS | // R.UDAYAGIRI /28 /2023 () |
| 348 | ABLAPL/0006162/2023 | STATE OF ODISHA PRAMOD BEHERA VS | SUSHANTA KUMAR MISHRA VS | // NAYAGARH SADAR /64 /2023 () |
| 349 | ABLAPL/0006163/2023 | STATE OF ODISHA KHRISTA BEERO VS | REBATILATA PANDA VS | // R.UDAYAGIRI /28 /2023 () |
| 350 | ABLAPL/0006164/2023 | STATE OF ODISHA SOUMENDRA CHAND VS | SOMANATH SATAPATHY VS | // INFOCITY PS /99 /2023 () |
| 351 | ABLAPL/0006165/2023 | STATE OF ODISHA LIPAN SATPATHY VS STATE OF ODISHA | PRASANTA KUMAR ROUTH VS | // BARGARH /350 /2023 () // |

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|-----------|---------------------|---|---------------------------------|---------------------------------|
| 352 | ABLAPL/0006166/2023 | BHAGABAN JENA VS STATE OF ODISHA | ASIT KUMAR OTTA VS | BADSAHI /234 /2023 () // |
| 353 | ABLAPL/0006167/2023 | DEBENDRA MAHAKUD VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | KAMARDA /63 /2023 () // |

ORISSA HIGH COURT

MISC CASES FILED on :07/06/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|---|---|
| 1 | 194/2023 MATA/184/2023 | K.DEEPIKA-MP | MANAS KUMAR CHAND |
| 2 | 224/2023 TRP(C)/208/2023 | DHANESWAR SAHOO-MP | PRASANTA KUMAR ROURAY |
| 3 | 414/2023 CRLREV/304/2023 | RAJENDRA KUMAR BISWAL-MP | BINAYA KUMAR MOHANTY |
| 4 | 415/2023 CRLREV/304/2023 | RAJENDRA KUMAR BISWAL-MP | BINAYA KUMAR MOHANTY |
| 5 | 416/2023 CRLREV/305/2023 | MANORAMA PANDA-MP | SUKANTA KUMAR DALAI |
| 6 | 417/2023 CRLREV/306/2023 | PRIYATTAMA PANDA-MP | SUKANTA KUMAR DALAI |
| 7 | 418/2023 CRLREV/307/2023 | BIBEKANANDA BARIK-MP | LINGARAJ SARANGI |
| 8 | 588/2023 RSA/156/2023 | AMRIT PAL SINGH-MP | JIBAN RANJAN DASH |
| 9 | 606/2023 CMP/648/2023 | RENUBALA BEHERA-MP | SATYABRATA MOHANTY |
| 10 | 607/2023 CMP/649/2023 | GHANSHYAM BEHERA-MP | MALAYA KUMAR MISHRA |
| 11 | 608/2023 CMP/650/2023 | NABAGHANA MOHAPATRA-MP | MALAYA KUMAR MISHRA |
| 12 | 609/2023 CMP/651/2023 | SANATAN MALLIK-MP | MALAYA KUMAR MISHRA |
| 13 | 610/2023 CMP/652/2023 | THE BRANCH MANAGER, TATA MOTORS FINANCE LTD., PRAJESH KUMAR MISHRA | PRANJESH KUMAR MISHRA |
| 14 | 612/2023 CMP/650/2023 | NABAGHANA MOHAPATRA-MP | MALAYA KUMAR MISHRA |
| 15 | 830/2023 BLAPL/1489/2023 | LAMBODAR MALLICK-MP | SUSANTA KUMAR BARAL, SANJIB KUMAR BHANJAN |
| 16 | 831/2023 BLAPL/6489/2023 | SIPUN@PRAVAT MALLICK-MP | KARUNAKAR RATH |
| 17 | 832/2023 BLAPL/7247/2022 | BHIMA KHILO-MP | |
| 18 | 833/2023 BLAPL/6527/2023 | SUNDERLAL @ SUNDARLAL NAG @ NEPAL-MP | PRASANTA KUMAR SAHOO |
| 19 | 944/2023 MACA/560/2023 | D.M.,M/S. ORIENTAL INSURANCE CO.LTD.,BBSR-MP | PRASANTA KUMAR MAHALI |
| 20 | 945/2023 MACA/561/2023 | THE MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP | PRASANTA KUMAR MAHALI |
| 21 | 946/2023 MACA/562/2023 | AUTHORIZED SIGNATORY, MAGMA HDI GENERAL INSURANCE COMPANY LTD.-MP | ADARSH KUMAR |
| 22 | 1096/2023 ABLAPL/12755/2022 | PRADIP KUMAR BARAD-MP | |
| 23 | 1097/2023 ABLAPL/4298/2023 | BAPI @ SESADEBA PRADHAN-MP | |
| 24 | 1098/2023 ABLAPL/6155/2023 | JHARANA DAS-MP | KHUSBU PANIGRAHI |
| 25 | 1371/2023 CRLA/633/2023 | JALANDHAR KARKARA-MP | MANAS KUMAR CHAND |
| 26 | 1372/2023 | PRADEEP KUMAR PRADHAN-MP | SRIMANTA DAS (SR. SC.VIG) |

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| 27 | CRLA/634/2023 1847/2023 | SARBESWAR JENA-MP | SAHASRA JYOTI NANDA |
| 28 | CRLMC/2606/2023 1848/2023 | BIJAYA KHATEI-MP | |
| 29 | CRLMC/1844/2023 1849/2023 | PRAMOD KUMAR MOHANTY-MP | RANJITA DHAL |
| 30 | CRLMC/2218/2022 1850/2023 | PRASANTA KUMAR MOHANTY-MP | RANJITA DHAL |
| 31 | CRLMC/2221/2022 1851/2023 | CHUNU KHAN-MP | |
| 32 | CRLMC/2215/2023 1852/2023 | JITENDRA KUMAR BHUIAN-MP | LINGARAJ SARANGI |
| 33 | CRLMC/2614/2023 1853/2023 | GOPAL CHANDRA BHATACHARYA-MP | BANSHIDHAR BAUG |
| 34 | CRLMC/2615/2023 1854/2023 | KAMAL MISHRA-MP | BHARAT BHUSAN ROUSTRAY |
| 35 | CRLMC/2616/2023 1855/2023 | SIDDHARTHA MISHRA-MP | BHARAT BHUSAN ROUSTRAY |
| 36 | CRLMC/2617/2023 3392/2023 | BINOD KUMAR MIRGA-MP | |
| 37 | WA/1262/2023 3393/2023 | PRAMOD KUMAR PALAI-MP | KUNAL KUMAR SWAIN |
| 38 | WA/1297/2023 3394/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 39 | WA/1298/2023 3395/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 40 | WA/1298/2023 3396/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 41 | WA/1298/2023 3397/2023 | BRAHMAPUR DEVELOPMENT AUTHORITY-MP | MR.BHAWANI SANKAR PANIGRAHI |
| 42 | WA/671/2023 3398/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 43 | WA/1299/2023 3399/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 44 | WA/1299/2023 3400/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 45 | WA/1299/2023 3401/2023 | DR.HARIBHAKTI SEBA DAS-MP | BHABANI SANKAR TRIPATHY (1) |
| 46 | WA/1302/2023 3402/2023 | STATE OF ODISHA-MP | MANOJ KU KHUNTIA,A.G.A |
| 47 | WA/1300/2023 3403/2023 | STATE OF ODISHA-MP | MANOJ KU KHUNTIA,A.G.A |
| 48 | WA/1300/2023 3404/2023 | STATE OF ODISHA-MP | MANOJ KU KHUNTIA,A.G.A |
| 49 | WA/1300/2023 3405/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 50 | WA/1301/2023 3406/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 51 | WA/1301/2023 3407/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 52 | WA/1301/2023 3408/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 53 | WA/1303/2023 3409/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 54 | WA/1303/2023 3410/2023 | STATE OF ODISHA-MP | SASWAT DAS,A.G.A |
| 55 | WA/1303/2023 8497/2023 | ARUNESH PANDEY-MP | MOHENDRA KUMAR MOHAPATRO |
| 56 | WP(C)/18392/2023 8498/2023 | RAM KUMAR SINGH-MP | MOHENDRA KUMAR MOHAPATRO |
| 57 | WP(C)/18393/2023 8499/2023 | DR. NAMITA SWAIN-MP | SIDDHARTHA PRASAD MISHRA |
| | WP(C)/18394/2023 | | |

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| 58 | 8500/2023 WP(C)/18395/2023 | SATYABRATA DAS-MP | KUNJA SUNDAR DAS |
| 59 | 8501/2023 WP(C)/18396/2023 | DR. DIPAK RANJAN MAHAPATRA-MP | SIDDHARTHA PRASAD MISHRA |
| 60 | 8502/2023 WP(C)/18397/2023 | RAJANI CHAUDHARI-MP | SIDDHESWAR BAUG |
| 61 | 8503/2023 WP(C)/18398/2023 | DR. KEDAR DHAL-MP | SANGRAM KUMAR NAYAK |
| 62 | 8504/2023 WP(C)/18401/2023 | DR. SAMBIT KUMAR PRADHAN-MP | SANGRAM KUMAR NAYAK |
| 63 | 8505/2023 WP(C)/18407/2023 | BHARATI SAHOO-MP | ARUN KUMAR PATRA |
| 64 | 8506/2023 WP(C)/18410/2023 | RAMAKANTA SAHU-MP | ARUN KUMAR PATRA |
| 65 | 8507/2023 WP(C)/18370/2023 | DR. JASMINE PATNAIK-MP | JAYADEBA BEHERA |
| 66 | 8508/2023 WP(C)/18414/2023 | B. SANTOSH KUMAR-MP | ARUN KUMAR PATRA |
| 67 | 8509/2023 WP(C)/18415/2023 | BIRANCHI NARAYAN MOHANTY-MP | BASUDEV PUJARI |
| 68 | 8510/2023 WP(C)/18417/2023 | MANORANJAN SAHOO-MP | ARUN KUMAR PATRA |
| 69 | 8511/2023 WP(C)/18420/2023 | M/S. BASANT NAIK ENTERTAINMENT-MP | ADITYA MISHRA |
| 70 | 8512/2023 WP(C)/18421/2023 | PUSPALATA SENAPATI-MP | ARUN KUMAR PATRA |
| 71 | 8513/2023 WP(C)/18422/2023 | SAROJ KUMAR PUROHIT-MP | SURESH KUMAR JENA |
| 72 | 8514/2023 WP(C)/18425/2023 | DIPAK KUMAR SAMAL-MP | ARUN KUMAR PATRA |
| 73 | 8515/2023 WP(C)/18423/2023 | SURESH CHANDRA NAIK-MP | SOUBHAGYA CHANDRA DEV DASH |
| 74 | 8516/2023 WP(C)/18426/2023 | SAROJ KUMAR PUROHIT-MP | SURESH KUMAR JENA |
| 75 | 8517/2023 WP(C)/18428/2023 | LAHARIKA SAHOO-MP | ARUN KUMAR PATRA |
| 76 | 8518/2023 WP(C)/12610/2023 | PRIYANKA SWAIN-MP | SAROJ KUMAR MISHRA |
| 77 | 8519/2023 WP(C)/34206/2022 | PRAKASH KUMAR SAHOO-MP | |
| 78 | 8520/2023 WP(C)/34280/2022 | SUBASH CHANDRA BAL-MP | |
| 79 | 8521/2023 WP(C)/34278/2022 | KHAGESWAR SAHOO-MP | |
| 80 | 8522/2023 WP(C)/34250/2022 | CHHANDA CHARAN BISWAL-MP | |
| 81 | 8523/2023 WP(C)/34199/2022 | DILLIP KUMAR SAHOO-MP | |
| 82 | 8524/2023 WP(C)/34192/2022 | BIJAYA KUMAR BHUTIA-MP | |
| 83 | 8525/2023 WP(C)/18439/2023 | SK. MAJID @ MUNA-MP | DHIRENDRA KUMAR DAS |
| 84 | 8526/2023 WP(C)/18442/2023 | BINOD KUMAR SARANGI-MP | LAXMIKANTA MOHANTY |
| 85 | 8527/2023 WP(C)/34202/2022 | SAUBHAGYA KU. MANSINGH-MP | |
| 86 | 8528/2023 WP(C)/18443/2023 | PRABESH KUMAR SWAIN-MP | PRONOY MOHANTY |
| 87 | 8529/2023 WP(C)/34216/2022 | SANJAY KUMAR JENA-MP | |
| 88 | 8530/2023 WP(C)/17167/2023 | RAMESH PRADHAN-MP | JIBARDHAN MENDALI |
| 89 | 8531/2023 | RAJENDRA KUMAR PRADHAN-MP | LAXMIKANTA MOHANTY |

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| 90 | WP(C)/18445/2023 8532/2023 | ANANDA CHANDRA SAHOO-MP | BIBHUTI BHUSAN SWAIN |
| 91 | WP(C)/18446/2023 8533/2023 | SWAPNA SRABANI MISHRA-MP | SIDHESWAR MOHANTY |
| 92 | WP(C)/18448/2023 8534/2023 | MALLILATA DAS-MP | DILLIP RAY |
| 93 | WP(C)/18452/2023 8535/2023 | BHAGABAN SAHU-MP | PRASANTA KUMAR NANDA |
| 94 | WP(C)/18457/2023 8536/2023 | ASHOK KUMAR TRIPATHY-MP | PRASANTA KUMAR MOHANTY (2) |
| 95 | WP(C)/18461/2023 8537/2023 | GRAM PANCHAYAT LEVEL FEDERATION, BALASORE-MP | SWAPNIL ROY |
| 96 | WP(C)/18460/2023 8538/2023 | M/S RAY ENTERPRISES, SUNDARGARH-MP | ARUN KUMAR PATRA |
| 97 | WP(C)/18462/2023 8539/2023 | BIBHUTI BHUSAN BARIKI-MP | BAIDHAR SAHOO |
| 98 | WP(C)/10423/2023 8540/2023 | GOLAPI PATEL-MP | SHANTI PRAKASH MOHANTY |
| 99 | WP(C)/18463/2023 8541/2023 | RINAMANI SETHY-MP | SARADA PRASAD DASH |
| 100 | WP(C)/18465/2023 8542/2023 | RINAMANI SETHY-MP | SARADA PRASAD DASH |
| 101 | WP(C)/18465/2023 8543/2023 | NAYAGARH DIST CENTRAL CO-OPERATIVE BANK LTD., BALASORE-MP | ANANDA KISHOR SAMDO |
| 102 | WP(C)/18467/2023 8544/2023 | TRINATH PRADHAN-MP | ARUN KUMAR PATRA |
| 103 | WP(C)/18468/2023 8545/2023 | GOURANGA SAMAL-MP | SATYA NARAYAN MISHRA 4 |
| 104 | WP(C)/18469/2023 8546/2023 | MAA AMARESWARI SELF HELP GROUP, JAJPUR-MP | BIKRAM KESHARI RAJ |
| 105 | WP(C)/18471/2023 8547/2023 | RAM ORAM-MP | BISWA PRAKASH DHAL |
| 106 | WP(C)/18472/2023 8548/2023 | SK. ALLAUDDIN-MP | SHIVSANKAR MOHANTY |
| 107 | WP(C)/18470/2023 8549/2023 | RABINDRA TUDU-MP | KANANBALA ROY CHOUDHURY |
| 108 | WP(C)/18473/2023 8550/2023 | BILASH KUMAR KHATUA-MP | KUNAL KUMAR SWAIN |
| 109 | WP(C)/18475/2023 8551/2023 | MANJULATA NAYAK-MP | KUNAL KUMAR SWAIN |
| 110 | WP(C)/18477/2023 8552/2023 | MAA MANGALA PANIPANCHAYAT, BALASORE-MP | KANANBALA ROY CHOUDHURY |
| 111 | WP(C)/18479/2023 8553/2023 | PRASADI KAMPA-MP | SATYABRATA PANDA |
| 112 | WP(C)/18487/2023 8554/2023 | AKSHAYA KUMAR RATH-MP | BHABANI SANKAR TRIPATHY (1) |
| 113 | WP(C)/18488/2023 8555/2023 | SUPRAVA PRADHAN-MP | PRASANTA KUMAR SATAPATHY |
| 114 | WP(C)/18489/2023 8556/2023 | PRASANTA KUMAR PARIDA-MP | HRUDANANDA MOHAPATRA |
| 115 | WP(C)/18490/2023 8557/2023 | LAXMIDHAR JENA-MP | JAGAMOHAN PATTANAIK |
| 116 | WP(C)/18491/2023 8558/2023 | SITARAM MURMU-MP | KUNAL KUMAR SWAIN |
| 117 | WP(C)/18494/2023 8559/2023 | PRASAN KUMAR DAS-MP | JAGAMOHAN PATTANAIK |
| 118 | WP(C)/18495/2023 8560/2023 | M/S. KALINGA CONCRETE PRODUCTS, BBSR-MP | SOMANATH MISHRA |
| 119 | WP(C)/18496/2023 8561/2023 | TARANGA PRASAD SINGH-MP | BIDESH RANJAN BEHERA |
| 120 | WP(C)/18498/2023 8562/2023 | PRATAP KUMAR PARIDA-MP | BIREN SANKAR TRIPATHY |
| | WP(C)/18500/2023 | | |

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| 121 | 8563/2023 WP(C)/13030/2023 | SANDIP MISHRA-MP | BUDHADEV ROUSTRAY |
| 122 | 8564/2023 WP(C)/18506/2023 | P.RAMA RAO-MP | BISWAJIT NAYAK |
| 123 | 8565/2023 WP(C)/18507/2023 | ZONAL MANAGER, UCO BANK, BALASORE-MP | SUBRAT MISRA |
| 124 | 8566/2023 WP(C)/18508/2023 | BABA JATESWAR INSTITUTE OF PHARMACEUTICAL SCIENCES, BALASORE-MP | PRANAB KUMAR MURSHANJ-MP |
| 125 | 8567/2023 WP(C)/18511/2023 | JANMEJAY SAHOO-MP | RAJJEET ROY |
| 126 | 8568/2023 WP(C)/18512/2023 | RANJAN KUMAR UPADHYAY-MP | SADASIVA PATRA 1 |
| 127 | 8569/2023 WP(C)/18514/2023 | PRASANTA KUMAR PARIDA-MP | HRUDANANDA MOHAPATRA |
| 128 | 8570/2023 WP(C)/18515/2023 | SURABHI BAGARTY@ SURABHI MATARI-MP | SUKANTA KUMAR DALAI |
| 129 | 8571/2023 WP(C)/18516/2023 | M/S. VESAJ ENGINEERS AND CONSTRUCTORS PVT. LTD., SUBSIDIARY | SUBSIDIARY MOHANTY |
| 130 | 8572/2023 WP(C)/18517/2023 | GURUBARI DEHURY-MP | BIBHUTI BHUSAN MISHRA |
| 131 | 8573/2023 WP(C)/18518/2023 | JITENDRA KUMAR PUTEL-MP | SUKANTA KUMAR DALAI |
| 132 | 8574/2023 WP(C)/18519/2023 | NIRANJAN KUMAR SENA-MP | SUSANTA KUMAR BARAL |
| 133 | 8575/2023 WP(C)/18522/2023 | MAYADHAR SENAPATI-MP | SUKANTA KUMAR DALAI |
| 134 | 8576/2023 WP(C)/18521/2023 | MAHENDRA SRICHANDAN-MP | SUBIR PALIT |
| 135 | 8577/2023 WP(C)/18523/2023 | CHAITANYA CHANDRA MAHANTA-MP | ROHIT RANJAN RAY |
| 136 | 8578/2023 WP(C)/18524/2023 | KAMALAKANTA PANIGRAHI-MP | ROHIT RANJAN RAY |
| 137 | 8579/2023 WP(C)/18525/2023 | RAMESH CHANDRA NAYAK-MP | ROHIT RANJAN RAY |
| 138 | 8580/2023 WP(C)/18516/2023 | M/S. VESAJ ENGINEERS AND CONSTRUCTORS PVT. LTD., SUBSIDIARY | SUBSIDIARY MOHANTY |
| 139 | 8581/2023 WP(C)/18522/2023 | MAYADHAR SENAPATI-MP | SUKANTA KUMAR DALAI |